

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-10-2023 AT 10:30 AM**

**IA (IBC) 1644/2023 & IA (IBC) 1645/2023 in
CP(IB) No. 25/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Allied Hi-tech Industries Pvt Ltd

... **Financial Creditor**

Vs

Karvy Data Management Services Limited

... **Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1645/2023

Learned Counsel Mr. Bendi Ravi Teja, for applicant present through Video Conference. This application is to take on record list of Creditors. The same is taken on record. **Accordingly, this application is allowed and disposed of.**

IA (IBC) 1644/2023

Learned Counsel Mr. Bendi Ravi Teja, for applicant present through Video Conference. This application is to take on record constitution of COC. The same is taken on record. **Accordingly, this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)